

सभा पटल पर रख दी जाएगी ।

उत्तर प्रदेश रोडवेज, गोरखपुर

1363. श्री मोल्लू प्रसाद : क्या परिवहन तथा नौबहन मंत्री 13 दिसम्बर, 1968 के अतारंकित प्रश्न संख्या 4354 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) गोरखपुर क्षेत्र में उत्तर प्रदेश सरकार रोडवेज के कर्मचारियों की जमानतों के बारे में पुलिस अधिकारियों द्वारा की गई जांच के प्रतिवेदन में मुख्य बातें क्या हैं; और

(ख) उत्तर प्रदेश सरकार रोडवेज, गोरखपुर के महाप्रबन्धक के कार्यालय के जमानत लेखा के फरार कर्मचारियों के नाम तथा पते क्या हैं और उन्हें गिरफ्तार करने में इस असाधारण विलम्ब के क्या कारण हैं ?

संसदीय कार्य और नौबहन तथा परिवहन मंत्री (श्री रघु रमैया) : (क) और (ख). अपेक्षित सूचना उत्तर प्रदेश सरकार से एकत्रित की जा रही है और प्राप्त होने पर सभा-पटल पर रख दी जायेगी ।

#### Law against Subversive Acts

1364. SHRI YAJNA DATT SHARMA :  
SHRI RANJIT SINGH :  
SHRI BAL RAJ MADHOK :  
SHRI HARDAYAL DEVGUN :  
SHRI D. C. SHARMA :  
SHRI BENI SHANKER SHARMA :  
SHRI VALMIKI CHOU-DHARY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have considered the question of taking legislative action curb subversive acts ;

(b) if so, with what result ; and

(c) whether opposition parties have been consulted in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :  
(a) to (c). Government are vigilant in regard to subversive activities, and

specific offences are dealt with under appropriate laws. No general legislation in this behalf is contemplated.

#### Misuse of Children's Concessional Air Tickets on I.A.C. Flights

1365. SHRI YAJNA DATT SHAMA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government are aware that on children's concessional tickets, adults are travelling in I.A.C. flights thus putting the I.A.C. at loss ; and

(b) if so, the action taken by Government to stop this pilferage ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) No, Sir.

(b) In order, however, to prevent any possible misuse of concessional tickets, the Indian Airlines have issued instructions to all stations to adopt the simple procedure of punching the concessional tickets and the boarding cards so that a check is possible at the time of entering the aircraft.

#### Display of Naxalite Slogans and Posters

1366. SHRI YAJNA DATT SHARMA :  
SHRI SHRI CHAND GOYAL :  
SHRI BEDABRATA BARUA :  
SHRI CHENGALRAYA NAIDU :  
DR. SUSHILA NAYAR :  
SHRI N. R. LASKAR :  
SHRI R. BARUA :  
SHRI D. N. PATODIA :  
SHRI KAMESHWAR SINGH :  
SHRI HEM BARUA :  
SHRI GADILINGANA GOWD ;  
SHRI D. R. PARMAR :  
SHRI R. K. AMIN :  
SHRI P. M. SAYEED :  
SHRI MANIBHAI J. PATEL :  
SHRI SAMAR GUHA :  
SHRI SURENDRANATH DWIVEDI :  
SHRI DINKAR DESAI :  
SHRI K. LAKKAPPA :  
SHRI S. KUNDU :  
SHRI BHARAT SINGH CHAUHAN :  
SHRI HUKAM CHAND KACHWAI :

SHRI S. S. KOTHARI ;  
 SHRI HEM RAJ ;  
 SHRI BHOLA NATH MASTER:  
 SHRI A. SREEDHARAN ;  
 SHRI MAHANT DIGVIJAI  
 NATH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of places with names thereof where the posters carrying Naxalites slogans, anti-national in character and praising communist Chinese regime, have appeared in the country recently ;

(b) whether C.B.I. has conducted any enquiry into the matter ;

(c) if so, the details thereof ; and

(d) if not, the reasons therefore and the steps taken by Government to curb such activities ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :  
 (a) A statement is laid on the Table of the House. [Placed in Library. See No LT-169/69]

(b) No, Sir.

(c) Does not arise.

(d) A close watch is being kept on the activities of extremists.

#### Clashes in Nagercoil Parliamentary Bye-Election

1367. SHRI GEORGE FERNANDES : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received reports from the Chief Election Commissioner on the incidents of clashes and violence in the Nagercoil Parliamentary bye-election ;

(b) if so, the details thereof ;

(c) whether Government have carried investigation into these incidents through their own agencies ; and

(d) if so, the findings thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :  
 (a) No, Sir.

(b) to (d). Do not arise.

#### Minimum Qualifications for Appointment of Scheduled Castes and Scheduled Tribes to Centre Service

1368. SHRI KAMESHWAR SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government propose to revise their decision and relax the recently raised minimum qualifications for the Scheduled Caste and Scheduled Tribe candidates in the Central Services examinations ;

(b) if so, whether any favourable decision has been taken ; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) :  
 (a) Government have taken any decision, in the recent past, regarding the raising of the minimum qualifications of candidates in the examinations for recruitment to the Central Services. The question, therefore, of relaxing any recently raised minimum qualifications for the Scheduled Caste and Scheduled Tribe candidates does not arise.

(b) and (c). Do not arise.

#### Normalcy in B.H.U.

1369. SHRI DHIRESWAR KALITA :  
 SHRI SARJOO PANDEY :  
 SHRI LATAFAT ALI KHAN :  
 SHRI K. M. MADHUKAR :  
 SHRI YOGENDRA SHARMA :  
 SHRI S. S. KOTHARI :

Will the Minister of EDUCATION be pleased to state :

(a) what steps have been taken to restore normal situation in the Banaras Hindu University following the recent disturbances in the campus ; and

(b) whether as a result of these steps there has been any improvement in the situation ?

THE MINISTER OF EDUCATION & YOUTH SERVICES (DR. V.K.R.V. RAO) : (a) and (b). As a result of the disturbances, teaching work in the University was suspended from December 12, 1968.

The President of India, in his capacity as the Visitor of the University, has